

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 17<sup>th</sup> January, 2019

**No.LJ(B).1/2018/42**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the illegal transportation of coal including mining as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri Pipson Ch Marak, District Disaster Management Officer, South Garo Hills Baghmara.	South Garo Hills, Baghmara.	Deputy Commissioner, South Garo Hills District, Baghmara.
2.	Shri Claystone Ch. Marak, Extension Officer, Khadi & Village Industries Board, South Garo Hills, Baghmara.	- do -	- do -
3.	Shri Benjamin A. Sangma, Inspector of Housing, South Garo Hills, Baghmara.	- do -	- do -

*sd -*

**( E.M. Donn )**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**Memo.No.LJ(B).1/2018/42-A,**

**Dated Shillong, the 17<sup>th</sup> January, 2019.**

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, South Garo Hills District, Baghmara, with a request to circulate to all the Officers concerned. This has a reference to your letter No. SGH/DC/NGT-PT/39/2018/201, dt. 21.12.2018.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

**By orders etc...,**



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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